

SHRI PRANAB MUKHERJEE: This is just an understanding.

MR. CHAIRMAN: I can change the order. It has been prepared on my orders.

SHRI BHUPESH GUPTA: Mr-Sitaram Kesri should be kept in abeyance.

MR. CHAIRMAN: Mr. Yogendra Makwana.

#### **Report of the Jain Commission of Enquiry**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Report of the Jain Commission of Enquiry get'up to enquire into the circumstances leading to the death of Shri Ashutosh Kaushik, a student of Kash-mere Gate Polytechnic, Delhi, together with a memorandum of action taken thereon. [Placed in Library. See No. LT-1302/80]. Statement indicating^ the result of

#### **market loans floated by the Central Government in October, 1980**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the statement indicating the result of market loans floated by the Central Government in October, 1980. [Placed in Library. See No. LT-1304/80].

#### **Order of the President in relation to the Union Territory of Delhi**

SHRI SITA RAM KESRI: Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Home Affairs Notification S.O. No. 804(E), dated the 20th September, 1980, publishing an Order of the President made under section 31 of the Delhi Adnvinistration Act, 1966, in relation to the Union Territory of

Delhi. [Placed in Library, See No. LT-1303/80].

MR. CHAIRMAN: There is some objection to that which Mr. Sezhiyan has raised. But now Mr. Sisodia.

#### **Reports (1978 and 1979) on the work-ingr and activitt^ of various 'Nationalised Banks and reUted PapetrS**

SHRI SAWAISINGH SISODIA: Sir, I beg to lay on the Table, under 6ub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 a copy each (in English and Hindi) of the following papers: —

L (i) Annual Report on the working and activities of the Central Bank of India, for the year ended the 31st December, 1978., together with the Accounts and the Auditors' Report thereon.

(ii) Annual Report on the working and activities of the Bank of India, for the year ended the 31st December, 1978, together with the Accounts and the Auditors' Report thereon.

(iii) Annual Report on the working and activities oi the Punjab National Bank, for the year ended the 31st December, 1978, together with, the Accounts and the Auditors' Report thereon.

(iv) Annual Report on the working and activities of the Bank of Baroda, for the year ended the 31st December^ 197S, together with the Accounts and the Auditors' Report thereon.

(v) Annual Report on the working and activities of the United Commercial Bank, for the year ended the 31st December, 1978, together with the Accounts and the Auditors' Report thereon.

(vi) Annual Report on the working and activities of the Canara Bank, for the year ended the 31st December, 1978, together with the Accounts and the Auditors' Repoi't thereon.